GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:3985 ANSWERED ON:31.07.2009 SOLAR ENERGY GENERATION Majhi Shri Pradeep Kumar;Panda Shri Baijayant;Patel Shri Kishanbhai Vestabhai

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of solar energy generated in the country during the last three years and the current year, State-wise;

(b) whether the Government proposes to promote trade in solar energy technologies with the United States of America (USA);

(c) if so, the details thereof?

(d) whether the Union Government has made any assessment of the potential of solar energy in the country including Rajasthan, Gujarat and Orissa;

(e) if so, the details thereof, State-wise; and

(f) the steps taken/ proposed to be taken by the Government to exploit the full potential of this source of energy?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): The State-wise details of solar photovoltaic systems and power plants installed in the country during the last three years and the current year are given in Annexure.

(b)& (c): Government is promoting cooperation with United States of America (USA) in the area of renewable energy technologies including solar energy, primarily through technology development, sharing of technical expertise, undertaking renewable energy resource assessments, etc. Trade in renewable energy technologies is facilitated by Government's various indirect and direct taxation measures and through market mode.

(d)&(e): As per the Hand Book on Solar Radiation over India, published through Government initiatives, most parts of India receive 4–7 kilowatt hours of solar radiation per square meter per day, with 250–300 sunny days in a year. The solar radiation received in Rajasthan and Gujarat is relatively higher than that received in Orissa.

(f): The Government is promoting development of the renewable energy sector including solar energy through a mix of fiscal and financial incentives that include capital/interest subsidy, accelerated depreciation, nil/ concessional excise and custom duties.

ANNEXURE

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 3985 to be answered on 31st July, 2009 regarding Solar Energy Generation by Shri Baijayant Jay Panda, Shri Kishnbhai V. Patel and Shri Pradeep Majhi, Members of Parliament

State-wise Details of Installation of SPV Systems during the last three years and the current year under the Solar Photovoltaic Programme of the Ministry

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S.No. State/UT Solar Photovoltaic Systems
Lant- Home Street Pumps Water plant
erns Lights Lights Nos.(kWp)
1 Andhra Pradesh - 395 181 -
2 Arunanchal Pradesh 9000 3000 150 -
3 Assam 670 3083 - -
4 Bihar 16352 1702 - -
5 Chhattisgarh - 214 - 79 -
6 Goa 160 106 119 -
7 Gujarat - 966 - -
8 Haryana 8738 13420 4261 226.2
9 Himachal Pradesh 2273 4892 1200 -
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10 Jammu & Kashmir 18807 452 5107 100
11 Jharkhand - 3933 237 12 Karnataka - 15817 1052 76 13 Kerala - 13647 - 14 Madhya Pradesh - 113 208 15 Maharashtra 27000 500 500 16 Manipur - 1400 25 17.00
17 Meghalaya 20000 6300 680 8.50
18 Mizoram - 800 - 19 Nagaland 3542 75 - 20 Orissa - 141 50 3 21 Punjab - 5440 1400 22 Rajasthan - 25721 59 23 Sikkim - 2555 35 24 Tamil Nadu - 1086 400 25 Tripura 21555 2962 63 26 Uttar Pradesh - 6059 1000 27 Uttrakhand 36996 19731 2639 28 West Bengal - 74337 1179 29 Puducherry - 12 348 30 Others 97600 2915 1145 Total 262693 211774 22038 158 351.7